

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 05
(IB)-184(PB)/2021

IN THE MATTER OF:

M/s. Saraswati Securities Pvt. Ltd.

.... Petitioner/Applicant

v.

M/s. MHG Land Stocklist Pvt. Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 05.04.2021

CORAM:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner -

For the Respondent -

ORDER

None for the applicant.

List on 03.05.2021

-sd-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-sd-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

05.04.2021
Ritu Sharma